

tested by the Indian Food Technological Research Institute, Mysore. Test reports are yet to be received.

**Dispensaries for Mica Mines Labour in Rajasthan**

3746. Shri E. C. Vyas: Will the Minister of Labour and Employment and Planning be pleased to state:

(a) whether the dispensaries under the Mica Mines Labour Welfare Fund in Rajasthan have closed down;

(b) if so, for how long they have not been functioning,

(c) the reasons for their closure;

(d) whether there are any mobile dispensaries under the same Fund for facility of the workers;

(e) whether it is a fact that most of the mobile dispensaries have also not been functioning for a long time past; and

(f) the steps, if any, being taken by the Government to resume their functioning?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) and (c). Do not arise

(d) Yes, Five.

(e) Out of five, four are not working for want of Medical Officers.

(f) All possible efforts to appoint doctors are being made. Posts have been advertised in the newspapers and the Director General of Resettlement and Employment, New Delhi, has also been requested to recommend candidates. Retired persons are also being considered for appointment as a temporary arrangement.

**Payment of Wages to Mica Mines Workers in Rajasthan**

3747. Shri E. C. Vyas: Will the Minister of Labour and Employment and Planning be pleased to state:

(a) whether it is a fact that in many of the Mica Mines in Rajasthan earn-

ed wages of the workers are not paid regularly to them by the Mica Mines Owners;

(b) if so, how many such establishments have been brought to the notice of Government; and

(c) the steps, if any being taken by Government in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). Four such complaints have been received.

(c) Legal action under the Payment of Wages Act, 1936, has been taken against these establishments where necessary.

In one case the employer has paid the wages due and in another case wages were realised after auction of the property attached

The Officers of the Central Industrial Relations Machinery frequently inspect the mines to ensure regular and timely payment of wages

**Hydel Projects in N.E.F.A.**

3748 Shrimati Mafija Ahmed: Will the Prime Minister be pleased to state:

(a) whether it is a fact that two Hydel Projects are being taken up in N.E.F.A.;

(b) if so, at what stage the matter stands;

(c) the places where they will be located; and

(d) what amount each scheme is likely to cost?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Five Hydel Electric Schemes are proposed to be taken up in the N.E.F.A. subject to investigation reports being satisfactory.

(b) In the case of three Schemes, investigation have been completed and reports are under preparation. In the case of remaining two investigations